

आयकर अपीलीय अधिकरण “बी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.5138/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2015-16)

Bellissimo Vivek Enterprises Dwellers Private Limited (since Vivek Enterprises converted into Bellissimo Vivek Enterprises Dwellers Pvt. Ltd.) 412, Floor-4, 17G, Vardhman Chamber Cawasji Patel Road, Horniman Circle Fort, Mumbai-400 001.	बनाम / Vs.	DCIT-Central Range-7(3) Room No.655, 6 th Floor Aaykar Bhavan, M.K. Road Mumbai-400 020.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AFFV-1647-P		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Ms. Punita Sarda- Ld. AR
Revenue by	:	Shri O. Tharian-Ld. Sr. DR

सुनवाई की तारीख/ Date of Hearing	:	11/01/2021
घोषणा की तारीख / Date of Pronouncement	:	11/01/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2015-16 contest the order of learned first appellate authority on certain grounds of appeal.
2. The Ld. AR for assessee, at the outset, submitted that the assessee has already opted for *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 and filed requisite declaration therein. Hence, the

assessee seeks withdrawal of the appeal. The Ld. DR did not object to the same.

3. Accordingly, the captioned appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. The appeal stand dismissed as withdrawn.

Order pronounced on 11th January, 2021.

Sd/-
(Mahavir Singh)

उपाध्यक्ष / **Vice President**

मुंबई Mumbai; दिनांक Dated : 11/01/2021

Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.